


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 25.02.2019 To 01.03.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
FINAL ORDER				
1.	E/MISC/51073/2018 IN E/51512/2018	FO/53560/2018	20/02/2019	26/02/2019
2-3.	E/52099 & 52583/2014	FO/50255-50256/2019	19/02/2019	26/02/2019
4-9.	E/50792-50793/2018 IN E/MISC/50327- 50328/2018	FO/50261-50266/2019	19/02/2019	26/02/2019
10.	E/52863/2018	FO/50281/2019	25/02/2019	26/02/2019
11.	E/50405/2019	FO/50286/2019	25/02/2019	01/03/2019
12.	E/53478/2018	FO/50291/2019	26/02/2019	01/03/2019
13.	E/51945/2018	FO/50292/2019	26/02/2019	01/03/2019
MISC ORDER				
1.	E/ROM/50926/2018 IN E/51150/2017	MO/50110/2019	19/02/2019	26/02/2019
2.	E/COD/50055/2019 IN E/50101/2019	MO/50121/2019	19/02/2019	26/02/2019
3.	E/MISC/50026/2019 IN E/50057/2019	MO/50126/2019	22/02/2019	26/02/2019
4.	E/COD/51245/2018 IN E/53693/2018	MO/50139/2019	01/03/2019	01/03/2019
				 Deputy Registrar Excise Branch-DB

Vikash

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.